

coconuts along with rice. We are trying to encourage the plantation of coconuts, areca and casuarinas along with rice.

**SHRI H. C. DASAPPA :** May I know whether these lands are given over to private people or whether the Government takes over these lands ?

**DR. P. S. DESHMUKH :** I would like to have notice for that. The details are not available with me. It is the Bombay Government who are doing it.

**SHRI MAHESWAR NAIK :** May know whether any land is being reclaimed in the Mahanadhi Delta ?

**DR. P. S. DESHMUKH :** Not to my knowledge.

**AVERAGE DAILY INCOME FROM THE AIR-CONDITIONED TRAIN RUNNING BETWEEN DELHI AND CALCUTTA**

\*299. **SHRI MAHESWAR NAIK :** Will the Minister for RAILWAYS be pleased to state :

(a) the average daily income from the air-conditioned train running biweekly between Delhi and Calcutta; and

(b) whether there is any proposal under consideration by Government to convert this service into a daily service ?

**THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI SHAH NAWAZ KHAN) :** (a) The average approximate earning per trip from the vestibuled air-conditioned train running bi-weekly between New Delhi and Calcutta is Rs. 6,500.

(b) No, Sir.

**SHRI MAHESWAR NAIK :** How does it compare with the other train services, particularly express services ?

**SHRI SHAH NAWAZ KHAN :** It is not quite so profitable as the other ones.

**SHRI MAHESWAR NAIK :** What is the duration of this service between New Delhi and Calcutta ?

**SHRI SHAH NAWAZ KHAN :** Approximately 22 hrs. and 15 minutes.

**SHRI MAHESWAR NAIK :** May I know whether the speed of this service is consistent with the safety of the railway line ?

**SHRI SHAH NAWAZ KHAN :** Surely, yes.

**DR. SHRIMATI SEETA PARMANAND :** How much of this income comes from Government's own pocket through travel by Ministers, Officers and Members of Parliament travelling in this train ?

**SHRI SHAH NAWAZ KHAN :** This question is equally applicable to other trains.

**DR. SHRIMATI SEETA PARMANAND :** I ask this because the air-conditioned class is mostly used by those people.

**SHRI SHAH NAWAZ KHAN :** Only third class accommodation is provided in this train, and I might say that Government officers do not utilise this. Probably the Member is talking about the new train.

**श्री नवाब सिंह चौहान :** क्या यह सच नहीं कि इसमें थर्ड क्लास के डिब्बों के अलावा फर्स्ट क्लास के भी डिब्बे लगते हैं ?

**श्री शहानवाज खां :** जी, हां। एक डिब्बा लगता है।

**SHRI MAHESWAR NAIK :** In view of the popularity of this train service, may I know whether the Government is contemplating to introduce first and second class accommodation also in this train ?

**SHRI SHAH NAWAZ KHAN :** There is one ordinary air-conditioned bogey attached to this train.

SHRI MAHESWAR NAIK : What about first and second class ?

SHRI SHAH NAWAZ KHAN : No, there is none.

SHRI V. K. DHAGE : May I know whether this income is after deducting the expenses or is it merely the receipt ?

SHRI O. V. ALAGESAN : They are earnings.

DR. SHRIMATI SEETA PARNAND : How many of the seats are usually occupied in these trains ? What percentage is occupied ?

SHRI SHAH NAWAZ KHAN : Third class 49 per cent. and air-conditioned 42 per cent.

SHRI B. B. SHARMA : Is the third class bogey available for the Members of Parliament also ? Can they travel by that ?

SHRI SHAH NAWAZ KHAN : Certainly, if they condescend to travel there, they can.

SHRI B. B. SHARMA : On their passes can they travel ?

(No reply.)

#### UNAUTHORISED OCCUPATION OF GOVERNMENT LANDS IN THE FORMER TRAVANCORE-COCHIN STATE

\*286. { SHRI GOVINDAN NAIR :  
SHRI N. C. SEKHAR :

Will the Minister for FOOD AND AGRICULTURE be pleased to state :

(a) how many acres of Government land under the Forest and Revenue Department in the former Travancore-Cochin State are at present in unauthorised occupation by estate owners without payment of any kind of rent or tax to Government ; and

(b) what steps have been taken by Government to recover these lands from such unauthorised occupants ?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH) : (a) So far 274 acres have been found to be under such unauthorised occupation.

(b) Necessary action has been taken under the Land Conservancy Act against the encroachers in respect of encroachments already discovered.

SHRI GOVINDAN NAIR : Sir, may I know whether the Government is aware that large tracts of land are under the possession of the estate owners throughout the State ? Now the figure given is only 276 acres.

DR. P. S. DESHMUKH : This is the only acreage we have been able to detect so far.

SHRI GOVINDAN NAIR : Will the Government consider the question of taking a survey of the whole thing ?

DR. P. S. DESHMUKH : I will pass on the suggestion to the Travancore-Cochin Government.

#### SETTING UP OF CREAMERIES IN BIHAR

\*294. SHRI M. VALIULLA (ON BEHALF OF MOULANA M. FARUQI) : Will the Minister for FOOD AND AGRICULTURE be pleased to state :

(a) whether it is proposed to set up two creameries in Bihar under the Second Five Year Plan ; and

(b) if so, where they are proposed to be set up and at what cost ?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH) : (a) Yes.

(b) The exact locations have not yet been finally decided. Khagaria is in view for one creamery. The capital outlay on the two creameries is estimated at Rs. 7.6 lakhs.

SHRI M. VALIULLA : May I know whether it is a State venture or a Central Government venture ?

DR. P. S. DESHMUKH : It is placed in the scheme, with the help of the Centre, but the management vests with the Bihar Government.